

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1753
ANSWERED ON:23.03.2012
ORDERS OF ED FOR FIR AGAINST LOCAL ENTITIES
Singh Shri Yashvir

Will the Minister of FINANCE be pleased to state:

- (a) whether Enforcement Director has instructed State Governments to lodge First Information Report against some public representatives like Chairman, Nagar Palika, MLA and others; and
- (b) if so, the details thereof and action taken thereon State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a):-No, Sir.

(b):- Does not arise in view of reply to part (a) above.